

Central Administrative Tribunal, Lucknow Bench, Lucknow

Original Application No. 439/2008

This the 10th day of December, 2009

Hon'ble Ms.Sadhna Srivastava, Member (J)
Hon'ble Dr.A.K. Mishra, Member (A)

Prabhu Jhingaran 54 years son of Dr. Shiv Narain Jhingaran resident of 11/6, Dalibagh, Lucknow presently posted as Director (under suspension) ,Doordarshan Kendra, Lucknow.

Applicant

By Advocate: None

Versus

1. Union of India through Secretary, Ministry of Information and Broadcasting, 'A' Wing, Shastri Bhawan, New Delhi.
2. Director General, Doordarshan, New Delhi.

Respondents

By Advocate: Sri Manoj Singh

ORDER (ORAL)

Hon'ble Ms. Sadhna Srivastava, Member (J)

List is revised. No one is present on behalf of the applicant to press this O.A.

Counsel for respondents ^{3 has} filed M.P. No.2431/2009 stating therein that the order of suspension of the applicant, which is impugned in the instant O.A. has been revoked by order dated 21.5.2009. Consequent upon the revocation of suspension order, the applicant has been posted as Director (Project) in the office of Director General , Doordarshan, New Delhi. In para 5 of the Affidavit filed in support of M.P., it has been mentioned that the CBI has filed charge sheet in the court of Special Judge, Anti Corruption (Central) U.P., Lucknow on 31.12.2004, which is still pending. As regards the relief relating to arrear of payment of full salary and all other benefits during the suspension period, the same will be considered by the department after conclusion of criminal proceedings. Keeping in

*A
B*

view the assertion made in the M.P., the O.A. is dismissed as
having become in-fructuous. No costs.

(Dr. A.K. Mishra) 19/11/09
Member (A)

Sadhna Srivastava
(Sadhna Srivastava)
Member (J)

HLS/-